

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application No. 192 of 2020 (SZ)**

**IN THE MATTER OF**

Tribunal on its own motion - SUO MOTU  
Based on the News item in the New Indian Express  
News Paper, Chennai Edition dated 24.09,2020.  
"Civic issue in Chitlapakkam - Irregular garbage  
Collection irks local residents"

.... Application(S)

**Versus**

- 1) The Principal Secretary to Govt. of Tamil Nadu  
Health and Family Welfare Department  
Govt of Secretariat, Fort St.George  
Chennai, Tamil Nadu - 600 009.
- 2) The Secretary to Govt. of Tamil Nadu  
Department of Environment  
Govt of Secretariat, Fort St.George  
Chennai, Tamil Nadu - 600 009.
- 3) Additional Chief Secretary to Govt. of Tamil Nadu,  
Municipal Administration & Water Supply Department  
Govt of Secretariat, Fort St.George  
Chennai, Tamil Nadu - 600 009.
- 4) Directorate of Town Panchayats,  
Rep by its Director,  
7<sup>th</sup> & 8<sup>th</sup> Floor, Urban Administrative Office Campus,  
Chennai - 600 028
- 5) The Chairman  
Tamil Nadu Pollution Control Board,  
No.76, Anna Salai, Guindy,  
Chennai, Tamil Nadu - 600 032.
- 6) The District Collector,  
Chengalpattu District,  
Collector Office, GST Road,  
Chengalpattu - 603 001.
- 7) Chitlapakkam Town Panchayat at Present Tambaram City Municipal Corporation,  
Rep by its Commissioner,  
Tambaram City Municipal Corporation(Chitlapakkam),  
Chengalpattu District.

.... Respondents

## Compliance Report on the NGT order in OA No.192 of 2020

The Erstwhile Chitlapakkam Town Panchayat now merged with Tambaram City Municipal Corporation of Chengalpattu District having a population of 37906 as per 2011 census and an area of 2.90 sq.km comprising of 3 wards. Now, there are 11173 households and 247 commercial establishments within the jurisdictions of the Chitlapakkam area.

There are 365 streets in Chitlapakkam now merged in Tambaram Corporation. 11 MT of solid waste are being generated and collected daily. The solid waste collected in Chitlapakkam were being processed in the eastern and western land of chitlapakkam lake, located in survey No. 256 second main Road, for the previous years since Chitlapakkam as a village Panchayat.

Minimum quantity of garbage were segregated and processed, prior to implementation of Solid Waste Management Rules 2016 and most of the solid wastes were dumped on the banks of Chitlapakkam Lake. Steps have been taken by the Town Panchayat to process those legacy wastes through Bio Mining. While the process was under progress, representations were made from public to rejuvenate the Chitlapakkam Lake. In this regard, local residents approached the Hon'ble High Court & National Green Tribunal.

It was decided to rejuvenate the Chitlapakkam lake through Public Works Department, and Rs. 25 Crores have been allotted by the Government for this purpose and tender have been floated. Meanwhile, the Collector of Kancheepuram District passed order Proc.Roc.No.465/18/TP1, Dated 5.10.2018, to remove the legacy wastes and to dump in Kolathur village of Kattankulathur Panchayat Union. Subsequently, the rejuvenation work has been carried out by Public Works Department.

In the middle of the above process, this Hon'ble Green Tribunal, taken up the news item published on "New Indian Express" dated 24.09.2020, as Suo motto case and issued the following orders:

A committee should be constituted comprising of

- 1) District Collector or senior official nominated by him
- 2) Senior officer from Tamil Nadu Pollution Control Board
- 3) Senior officer of Directorate of Town Panchayats
- 4) Executive Officer, Chitlapakkam Town Panchayat

Directorate of Town Panchayats will be the Nodal Officer.

As per the above order, the following officers were appointed as members of the committee.

- 1) Revenue Divisional Officer, Tambaram
- 2) District Environmental Engineer, Tamil Nadu Pollution Control Board, Maraimalai Nagar.
- 3) Superintending Engineer, Directorate of Town Panchayats, Chennai 28
- 4) Executive Officer, Chitlapakkam Town Panchayat

Field Inspection was done by Joint Committee on 04.11.2020 and submitted report to the NGT (SZ). The Hon'ble Tribunal heard the matter on 10.11.2020 & 24.12.2020.

The Executive Officer, Chitlapakkam Town Panchayat should strictly adhere to the Solid Waste Management and Handling Rules, 2016 and ensure collection of entire waste generated, segregation of waste and scientific disposal.

- The Tamil Nadu Pollution Control Board should monitor whether Chitlapakkam Town Panchayat is duly following the Solid Waste Management and Handling Rules, 2016. TNPCP to monitor Solid Waste Management implementation in Solid Waste Management activity and if any violation committee take action according to Law.
- Chitlapakkam Town Panchayat is directed to follow Solid Waste Management Rules 2016 and other allied rules dealing with the disposal of waste generated in respect of collection. Segregation and disposal of the same in scientific manner as proved therein.
- The District Collector, Chengalpet should facilitate the process of identifying required land and extend all support required for full implementation of the Solid Waste Management and Handling Rules 2016.

In such circumstances, now, the Hon'ble National Green Tribunal (SZ) has taken a Suo motto case based on the news published in the New Indian Express on 1.7.2021 and ordered as follows:

The District Collector, Chengalpattu, Chitlapakkam Town Panchayat and the Tamil Nadu Pollution Control Board (TNPCB) are directed to inspect the area in question and submit their independent reports on or before 28.07.2021.

Accordingly, the Tambaram City Municipal Corporation (Chitlapakkam) humbly submits its report as follows:

1. I humbly submit that Tambaram City Municipal Corporation will comply and strictly adhere to the solid waste management rules 2016. And also Comply with the orders passed by the Hon'ble NGT in OA No.608 of 2018 from time to time.

2. I humbly submit that Tambaram City Municipal Corporation (Chitlapakkam) ensures 100% collection of solid waste with the available infrastructure and manpower as below.

S.NO	Category	
1.	Sanitary Worker (permanent )	39
2.	Sanitary Worker (Contract)	70
3.	Vehicles for Solid Waste Management	22

3. The local body regularly monitor the process of collection of solid waste from the area with the help of Sanitary Supervisor, Sanitary Inspector & Sanitary Officer to work after all the Solid waste collection at the Corporation limit by this we ensure that none of the solid waste has been thrown on the Streets and CCTV has been installed on the hot spots for monitoring and levy fine to the violators who are dumping the solid waste in open space.

4. Daily 100 % Door to Door Collection and segregation is done as per Solid Waste Management rules 2016. After Segregation proper disposal has been done for wet waste in MCC and OCC.

5. I humbly submitted that Tambaram City Municipal Corporation ensured that the plastic waste and other recyclable waste were sent to authorised recycler like **Paper Man Environment Solution & Ultra tech** and were processed properly. Proposal for installation of incinerator has been sent to TNPCB for processing non Recyclable Waste.

6. I humbly submitted that DPR for Bio mining of Kolathur Dumping site as Kolathur Panchayat has been sent from District Collector to Director of Municipal Administration (R.No.62/202/A11, Dated-30/09/2021) at an estimate Value of 23.47 Crore.

7. I humbly submit that Tambaram city Municipal Corporation has appointed 49 Animators and 7 Animators Supervisor to create awareness among the public for proper waste segregation and collection of solid waste. We initiated meeting with apartment association for proper segregation of solid waste

8. I humbly submit that the Tambaram City Municipal Corporation will ensure renewal for authorization under solid waste management rules 2016 for all MCC in our jurisdiction which is under processing in TNPCB.

The above report is submitted before the NGT for consideration.

Dated at Chennai on this 27<sup>th</sup> day of January 2022.

  
**COMMISSIONER**  
Tambaram City  
Municipal Corporation